NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI DAILY CAUSE LIST DATED 06.09.2019

In the court of the Registrar 11:30 A.M.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	Compensation Application	Wasan Exports Pvt. Ltd. Vs.	Kotla Harshavardhan
	No. 150 of 1999	Canara Bank & Ors.	

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